

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS  
(ENGLISH VERSION)**



**Fourth Lok Sabha**

**Legislative Branch-II**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**  
**TWENTY-FOURTH REPORT**  
**(Fourth Lok Sabha)**

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1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Twenty-fourth Report.

2. The Committee met on the 18th March, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 22nd March, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 22nd March, 1968 had been invited to present their views on the Resolutions before the Committee. Shri Vidya Dhar Bajpai attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Quitting the Commonwealth. | 2 hours. |
| (2) Resolution regarding Industrial Housing Scheme. | 1 hour.  |
| (3) Resolution regarding Export of Commodities.     | 1 hour.  |

NEW DELHI:  
March 18, 1968.  
Phalgun 28, 1889 (Saka).

**R. K. KHADILKAR,**  
*Chairman,*  
*Committee on Private Members' Bills*  
*and Resolutions.*